

F. No. J-11016/1/2019-Judicial (Part-2)
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Judicial Section)

Shastri Bhawan, New Delhi,
Dated 30th August, 2019

ORDER

The President is pleased to engage **Shri Rohit Kumar Singh**, Advocate as Group 'A' Panel Counsel for conducting Central Government litigation before the Supreme Court of India, as mentioned below, for a period of three years from the date of this order or until further orders, whichever is earlier:

SUPREME COURT OF INDIA

Group 'A' Panel Counsel

NAME (Shri)	Contact details	Enrl. No.
Rohit Kumar Singh (Advocate-on-record)	Q-19B, Basement, Jungpura Extension, New Delhi. Mob: 9999985408 Tel: 011-42630563 Email: advrohitsingh@gmail.com	D/784/2007

2. The terms & conditions of the engagement of aforesaid Advocates will be governed by this Department's OM No. 21(4)/99-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the website of this Department i.e. www.legalaffairs.gov.in in the tab 'Judicial Section' under heading 'Circulars pertaining to litigations'.
3. Hindi version of this order will follow.


(S. R. Mishra)
Additional Secretary

Copy to:-

1. PS to ML&J/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. PS to Attorney General, PS to Solicitor General, PS to All Addl. Solicitors General.
3. The Registrar, Supreme Court of India, New Delhi.
4. The Incharge, Central Agency Section, Supreme Court Compound, New Delhi.
5. All the Branch Secretariats Mumbai, Kolkata, Bengaluru & Chennai.
6. The Group 'A' panel counsel, as above.
7. The Pay & Accounts Office, Department of Legal Affairs, New Delhi.
8. One copy of this order is uploaded on website of this Department i.e. www.legalaffairs.gov.in under tab 'Judicial Section' in the link 'List of empanelled Counsel'.
9. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
10. Guard File/Judicial Section with 5 spare copies.


(D. Srinivas)
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